

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1485
TO BE ANSWERED ON 10th FEBRUARY, 2023**

SHORTAGE OF FACULTY IN AIIMS

1485. SHRI DHARAMBIR SINGH:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is fact that, according to a Parliamentary Committee report, there is an alarming vacancy of faculties in AIIMS across the country and if so, the details thereof;
- (b) whether it is also a fact that AIIMS Delhi has about 169 faculty vacancies and if so, the details thereof;
- (c) whether there is also vacancy in the non-faculty posts across different AIIMS and if so, the details thereof;
- (d) whether Government is considering a timeline within which such posts are to be filled, so as to not leave them vacant for long and if so, the details thereof; and
- (e) whether the Government has any plans to prevent recurrence of such huge vacancy in near future and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): The Department- Related Parliament Standing Committee on Health and Family Welfare in its 134th Report presented on 24th March 2022 took note of shortage of staff of various posts in the first six AIIMS.

Institute wise details of sanctioned, filled up and vacant posts of faculty and non-faculty in various AIIMS is at Annexure-I

In various AIIMS, recruitment to various faculty and non-faculty positions is done in view of additional services and facilities added. Following provisions have been facilitated by this Ministry for augmenting faculty strength in the newly set up AIIMS:

- (i) Standing Selection Committee (SSC) has been constituted in each new AIIMS to facilitate expeditious filling up of vacancies.

- (ii) The upper age limit for direct recruitment against the posts of Professor and Additional Professor has been raised from 50 years to 58 years.
- (iii) Permission has been granted for taking serving faculty from Government Medical Colleges/Institutes on deputation basis.
- (iv) Contractual engagement of retired faculty of Government Medical Colleges/Institutes up to 70 years of age has also been allowed.
- (v) Overseas Citizen of India (OCI) card holders have been allowed to be appointed on faculty positions.
- (vi) Visiting faculty scheme has been formulated to allow national and international faculty to work in newly set up AIIMS for teaching and academic purposes
- (vii) Temporary diversion of faculty posts has been allowed on loan basis from one Department to another, which can be filled up on contractual basis.
- (viii) Advertisement for recruitment with one-year validity has been put in place to fast track the process of filling up vacancies.
- (ix) Centralized recruitment for Nursing cadres has been implemented.

Annexure-I**PRESENT POSITION OF FACULTY AND NON-FACULTY POSTS AGAINST SANCTIONED POSTS IN VARIOUS AIIMS:**

Sl.No.	AIIMS	FACULTY			NON-FACULTY		
		Sanctioned Posts	Filled	Vacant	Sanctioned Posts	Filled	Vacant
1.	Delhi	1131	904	227	12524	10773	1751
2.	Bhopal	305	198	107	3884	1857	2027
3.	Bhubaneswar	305	231	74	3884	1984	1900
4.	Jodhpur	305	224	81	3884	2465	1419
5.	Patna	305	177	128	3884	1906	1978
6.	Raipur	305	184	121	3884	2251	1633
7.	Rishikesh	305	200	105	3884	2221	1660
8.	Mangalagiri	183	115	68	1054	629	425
9.	Nagpur	183	123	60	1054	659	395
10.	Kalyani	183	105	78	1012	537	475
11.	Gorakhpur	183	80	103	1038	517	521
12.	Bathinda	183	112	71	1038	609	429
13.	Bilaspur	183	91	92	1018	320	698
14.	Guwahati	183	79	104	1026	122	904
15.	Deoghar	183	96	87	1018	412	606
16.	Bibinagar	183	100	83	971	335	636
17.	Raebareli	183	82	101	975	663	312
18.	Rajkot	183	65	118	951	280	671
19.	Madurai	183	8 Contractual Faculty	183	32	0	32
20	Vijaypur Jammu	183	77	106	959	391	568